

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 119 of 2013 &
IA-187 of 2013**

Dated : 31st May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Suparna Srivastava

ORDER

Admit. Issue notice to the Respondents returnable on 19.07.2013.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **19.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt